

(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	S VELU Advocate for Petitioner	R. S. Velu RSUBRAMANIAN ADV. FOR SVELU	R. S. Velu
2.	B. Balamurugan. Advocate for (Res 32)	PRAKASH GOKLNEY Adv. for	B. Balamurugan
3.	H. Karthik Seshadri	Counsel for Respt 1, to, 31	H. Karthik Seshadri

ORDER

Mr. S. Velu, Counsel for Petitioner present. Mr. H. Karthik Seshadri, Counsel for R-1 to R-31 and Mr. B. Balamurugan, Counsel for R-32 present. Counsel for Petitioner submitted reply in part to the issue of maintainability of the Petition. The submissions are to be continued by tomorrow. Put up on 20.06.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)